


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)SR NO. 3970/09//HDB/2017
NAME OF THE COMPANY	Transtroy (india) Limited
NAME OF THE PETITIONER(S)	Shri Balji Associates
NAME OF THE RESPONDENT(S)	Transtroy (india) Limited
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kaveri Shrivastava MC & Associates	Advocate	Kaveri10@gmail.com 8780700337	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mrs. Kaveri Srivastava, learned counsel for the petitioner and submits she has complied with the objections raised by the Registry and that issue in question is likely to be resolved. Thus at the request of counsel, Post the case on 28.11.2017.



**Member (Technical)**



**Member (Judicial)**